BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No. 116/KB/2017 CP-1028/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M.

Name of the Company		Sita Plantations Pvt.Ltd.		
Under Section		391(2),394		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
Non Manjo Shuteria, Ath			Bm	6/11/2017
N. GURUMURTHY, FCA			Potitioner	61n/2017

ORDER

Ld. Counsel for the petitioner are present.

Ld. Counsel for the petitioner made a request that time may be given for placing consent of creditors in the form of an affidavit. Prayer is allowed. Supplementary affidavit annexing the consent of the creditors may be filed within 2 weeks.

List on 23/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)